

क्र० स०	कार्यालय की संख्या	कर्मचारियों (रुपये)	ऋण की राशि (रुपये)
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(i)	मुख्यालय	121	1177100.00
(iii)	हवड़ा	54	496730.00
(iii)	सियालदह	25	215751.00
(iv)	कंचरापाड़ा	12	130005.00
(v)	लिलुआ	9	85552.00

(घ) जी हाँ।

(ङ) व्योरा निम्नलिखित है (1980-81)

क्र० स०	कार्यालय की संख्या	कर्मचारियों (रुपये)	ऋण की राशि (रुपये)
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(i)	मुख्यालय	27	382280.00
(ii)	हवड़ा	1	16200.00
(iii)	कंचरापाड़ा	1	16500.00
(iv)	धनबाद	1	10500.00

Recruitment of Scheduled Castes/ Scheduled Tribes in Bombay Port Trust

7049. SHRI R. R. BHOLE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that there is heavy backlog of posts reserved for Scheduled Castes and Scheduled Tribes in all categories of posts in Bombay Port Trust;

(b) if so, the details thereof;

(c) whether it is also a fact that 50 per cent of the posts are reserved for the sons and daughters of the Port Trust employees;

(d) if so, the reasons therefor; and

(e) how the management propose to fulfil the backlog of quota of posts reserved for Scheduled Caste and Scheduled Tribe employees there?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) In the case of some categories of employees, the number of Scheduled Castes/Scheduled Tribes employees has fallen short of the prescribed percentage;

(b) The actual percentage of the representation of Scheduled Castes/Scheduled Tribes in Bombay Port Trust as on 15-2-81 are given below:

Class	SC (in %)	ST (In %)	
I	4.38	0.88	3
II	(There are only 3 posts under Bombay Port Trust).
III	8.35	1.96	
IV	19.4	0.46	

(c) and (d) Bombay Port Trust authorities have reported that while filling in the posts at entry level through direct recruitment, they first give priority to retrenchees as defined under the Industrial Disputes Act, candidates from the Scheduled Castes/Scheduled Tribes in terms of orders regulating reservation of posts for them, ex-servicemen, the near relation of employees who die in service or who become incapacitated to serve on medical grounds and the ex-employees. After meeting these priorities, the remaining vacancies are filled from among candidates sponsored by the local Employment Exchange and children of Port Trust employees in almost equal proportion. The children of Port Trust employees are required to be registered with Employment Exchange. The benefit to the children of the employees was given in the wider interest of industrial peace at the port.

(e) All possible efforts are being made to recruit candidates from the